

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4451  
ANSWERED ON:08.08.2014  
TAXES FROM TOBACCO COMPANIES  
Patel Smt. Jayshreeben

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of the service tax and Income Tax deposited by the Gutkha and Tobacco companies in the Government Exchequer during each of the last three years;
- (b) the details of Income Tax outstanding against the said companies; and
- (c) the steps taken by the Government to recover the outstanding Income Tax?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (NIRMALA SITHRAMAN)

(a): Information regarding Service Tax and Income Tax deposited by Gutkha and Tobacco Companies in the Government Exchequer is not maintained centrally. However, the data of direct taxes paid by companies that have claimed, in their Income tax returns to be in Tobacco Manufacturing Industry, is as under:

(Rs. in crore)

Assessment Year	Direct taxes paid by companies in Tobacco Manufacturing Industry
2011-12	3183.89
2012-13	3488.46
2013-14	3936.49

(b): Data of outstanding demand, sector-wise, is not maintained centrally. However, on the basis of central electronic data base, the outstanding demand, as on 1.8.2014, standing against the companies that have claimed to be in tobacco manufacturing sector is Rs.583,59 crore.

(c): Raising of direct taxes demand and collection/recovery of outstanding dues is a continuous process. Besides action for collection/recovery, as stipulated under the statues relating to Direct Taxes {including attachment of movable or attachment and sale of immovable properties), the Income-tax Department has also devised a scheme towards focused action by field formations in this area of work which is also applicable in the case of Tobacco companies This includes setting targets for recovery of arrears as well as current demand raised, regular monitoring of the actions of the assessing officer by the hierarchical superior authorities, utilizing information from various data bases like Individual Transaction Statement and 360-degree profile generated by the Department and data bases of other agencies, etc.